

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 127
IA/554(AHM)2021
IA/282(AHM)2021
in
CP(IB) 717 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Korea trade Insurance Corporation (KSURE)
V/s
Shivshakti Barrels Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

IA 554 of 2021 is filed by Resolution Professional but Resolution Professional did not appear.

IA 282 of 2021 is filed under Section 19 of IBC, 2016. No one appeared for the Resolution Professional. Learned Counsel Ms. Natasha Shah appeared for Suspended Management. She undertakes to file reply. It is to be filed within two weeks by giving copy to the Resolution Professional. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 18.10.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)